

Interim Resolution Professional / Resolution Professional		MVK IPE LLP													
IBBI Registration No.		IBBI/IPE-0134/IPA-1/2022-23/50028													
Name of the corporate debtor		SONALI EXIM PRIVATE LIMITED													
Date of commencement of CIRP		08-12-2025													
List of creditors as on		22-05-2026													
<b>List of Operational Creditors (Government dues)</b>															
<b>(Amount in Rs)</b>															
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party? (if applicable)	% of voting share in CoC					
1	Office of Assistant Commissioner of CGST & Central Excise, Division-II, Surat Commissionerate	Central	16-01-2026	88,00,502	88,00,502	Tax Liability	0	0	NA	0.00%	0	0	0	0	NIL
<b>Total</b>				<b>88,00,502</b>	<b>88,00,502</b>		<b>0</b>	<b>0</b>		<b>0.000</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	